

CENTRAL ELECTRICITY REGULATORY COMMISSION
3rd & 4th Floor, Chanderlok Building, 36, Janpath, New Delhi – 110 001
Tel : 23753915/ Fax : 23753920

No: L-1/44/2010/CERC

Dated: 28th May, 2014

To,

Dear Sir/Madam,

Subject: Public Hearing on draft Central Electricity Regulatory Commission (Sharing of Inter-state Transmission Charges and Losses) (Third Amendment) Regulations, 2014.

The Commission has issued the draft Central Electricity Regulatory Commission (Sharing of Inter-state Transmission Charges and Losses) (Third Amendment) Regulations, 2014. These draft Regulations were uploaded on the website of the Commission i.e. www.cercind.gov.in on 7.2.2014 for inviting comments / objections / suggestions.

2. It has been decided by the Commission to hold a public hearing on the above subject on 12th June, 2014 as per details given below:-

Date	Venue	Invitees
12.6.2014 At 3:00 P.M. Thursday	"CERC COURT ROOM" (Fourth Floor) Chanderlok Building, 36, Janpath, New Delhi	Representatives of Central/ State Governments/ State Utilities/ CPSUs/ CTU/ STUs/ POSOCO/ Distribution Companies/ Trading Licensees/ Wind Generators/ Power Exchanges/ Individual Experts/ NGOs/ IPPs/ Financial Institutions/ Consultancy Firms/ Consumer Organizations

3. The Commission values your views and firmly believes that your participation/participation of your organization in the oral proceedings will be of immense assistance in arriving at just and fair conclusions on the different issues at stake. I would, therefore, request you to attend the hearing on **12th June, 2014** or detail a responsible officer of your organization fully conversant with the subject matter.

4. To enable the office to make proper arrangements for the hearing, it is requested that the name of proposed participant(s) from your organization may please be communicated to the undersigned **latest by 9.6.2014**. Please also let us know if you/your organization proposes to make a presentation during the hearing. The presentation may please be planned to be limited to duration of 5-10 minutes and be covered in not more than 8-10 slides. A line in confirmation about the participation in the hearing would be highly appreciated.

Yours faithfully,

Sd/-
(Shubha Sarma)
Secretary